

SHRI JAGJIVAN RAM: Well, we have a certain policy which we follow in the matter of negotiation with employees on the Railways and if any Federation or Union conforms to that principle, Government will always be prepared to negotiate with them. As a matter of fact, this afternoon I am meeting a few representatives of the National Federation of Railwaymen and representatives of the newly formed All India Railway-men's Federation. Let us see what happens.

SHRI N. C. SEKHAR: May I know whether the Minister had invited the representatives of the two Federations now in existence to meet the Minister at his office for discussion?

SHRI V. K. DHAGE: He is meeting at 3.

SHRI JAGJIVAN RAM: That is what I have said just now.

MR. CHAIRMAN: He is meeting them this afternoon.

**NOMINATED MEMBERS OF THE DELHI DEVELOPMENT (PROVISIONAL) AUTHORITY**

\*53. THAKUR BHANU PRATAP SINGH: Will the Minister of HEALTH be pleased to state the names of the members of the Delhi Development (Provisional) Authority who have been nominated by Government?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR):

*Central Government*

1. Shri C. R. Krishnamoorthy, Deputy Secretary, Ministry of Finance, representing that Ministry.
2. Shri A. V. Venkatasubban, Deputy Secretary, Ministry of Health, representing that Ministry.
3. Shri J. M. Rijhwani, Chief Engineer, Central Public Works

Department, representing Ministry of Works, Housing and Supply.

*Delhi Administration*

1. Shri Brahm Parkash.
2. Dr. Yudhvair Singh.

THAKUR BHANU PRATAP SINGH: May I know the policy behind making such nominations?

SHRI D. P. KARMARKAR: The policy, as usual, is to choose the best men available.

MR. CHAIRMAN: The policy is to select the best men available.

DR. RAGHUBIR SINH: From where?

MR. CHAIRMAN: Not only from Delhi.

**INDO-PAKISTAN CANAL WATER DISPUTE**

\*54. SHRI P. C. BHANJ DEO: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the World Bank has decided to send another mission to explore the possibilities of settling the Indo-Pakistan Canal Water dispute; and

(b) if so, what progress has so far been made in this connection since the statement made by the Minister on this subject in the Rajya Sabha on the 21st August, 1957?

THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL): (a), The Government are not aware of any decision by the World Bank to send such a mission to settle the Indo-Pakistan Canal Water Dispute.

(b) Does not arise.

SHRI P. C. BHANJ DEO: May I know the quantity of water at present being supplied to Pakistan per day and at what rate?

SHRI S. K. PATIL: I would require notice for that.